

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat, Srinagar/Jammu

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**Subject:-** Appointment of Officer In-charge (OIC) Litigation.

**GOVERNMENT ORDER NO:- 15320 –JK(LD) of 2023**

**DATED:- 15 - 11 - 2023**

Sanction is hereby accorded to the appointment of Officers of Revenue as mentioned in annexure to this Government Order as Officer In-charge Litigation (OIC) for the case indicated against each including Contempt Petition, if any, pending before the Hon'ble High Court of Jammu and Kashmir & Ladakh /Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
**(Achal Sethi)**  
Secretary to Government

No:-LAW-OIC/36/2023-10

Dated: 15 .11.2023

**Copy to the:-**

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Secretary to Government to Revenue Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation, Srinagar/ Jammu.
8. Officer In-Charge Litigation (OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary, J&K.
10. Private Secretary to Law Secretary, J&K.
11. In-charge Website.
12. Government Order file.
13. Concerned file.

*Jawad*  
15.11.23  
**(Jawad Murtaza Khan)**  
Assistant Legal Remembrancer

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**Annexure to the Government Order No.15320-JK(LD) of 2023 dated 15 -11-2023**

S.No.	Case Title	Appointment of OIC
01	WP(C)No.2005/2023 Title Parshotam Kumar & Ors	Mr. Aflaq Ahmad, Under Secretary to Government, Revenue Department
02.	CP No. 201/2023 title Inderjeet Singh v/s Deputy commissioner Kishtwar	Dr. Devansh yadav, IAS Deputy Commissioner Kishtwar
03.	OA no. 59/2023 title Auran Kumar & anr /s UT of J&K & Ors.	Mr. Imran Ahmed Kitchloo, AO Kishtwar
04	OWP No. 2534/2018 Title Akshay kumar & Ors v/s J&K Special Tribunal & Ors	Sh. Muneb Umar, Tehsildar Kishtwar
05	RFA/40/2023 Titled Pardeep Singh v/s Khurrish Ram Parihar &Ors	Sh. Varunjeet Singh Charak,ACR Kishtwar
06	WP (C) 1677/2023 Titled Nayaz Ahmad & Ors. v/ UT of J&K & Ors.	Sh. Varunjeet Singh Charak, ACR Kishtwar
07	WP (C) 245/2023 Titled Ved Raj v/s UT of J&K &Ors.	Sh. Satish Kumar Rana , Tehsildar Paddar
08	OWP No 1408/2015 Titled Girdhari Lal & Ors v/s Union of India through Ministry of Defence & Ors	Sh. Varunjeet Singh Charak, ACR Kishtwar